

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2508

ANSWERED ON:18.12.2003

OUTSTANDING DUES OF PSU EMPLOYEES

CHANDRA NATH SINGH;GADDE RAMAMOCHAN;NIVEDITA MANE;SADASHIVRAO DADOBA MANDLIK;T.M.
SELVAGANAPATHI

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Union Government has accepted the recommendations of the Group of Ministers on Payment of outstanding statutory dues and salaries to public sector employees as reported in the 'Business Standard' dated October 16, 2003;

(b) if so, the facts thereof;

(c) whether the Public Sector Undertakings have been asked to submit proposals for restructuring ; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SANTOSH GANGWAR)

(a) to (d): Based on the recommendations of the Group of ministers, Government have directed CPSUs to clear the outstanding dues and salary/wages of the employees in a time bound manner. The CPSUs facing financial difficulties have been advised to submit specific action plan for revival/closure/disinvestment of the PSU/unit thereof to avail of one time financial assistance from the Government to clear the dues expeditiously. PSU wise action plan furnished by the administrative Ministry/ Department is examined on merits of the case by Govt. taking into consideration the available resource in that enterprise, efforts to mobilize additional resources if any, and one time budgetary support is considered to meet the resource gap for clearing the outstanding dues on case to case basis.